

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI M M UMAR
COURT 22 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 01-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	MISC PETITION/ADOPT	100148/2019	WWTI Bal Anand Vs Kalpesh Bharatbhai Prajapati	Sameer K. Sawant
2	MISC PETITION/ADOPT	100174/2019	Anilbhai Dhirubhai Kachhadiya Vs Kinjal Narendra Patel	Anil S. Patel
3	MISC PETITION/ADOPT	100010/2020	Dr. Amit Balai Chakraborty Vs Dr. Priyashree Chakraborty	Raj Legal And Sameer K. Sawant
4	MISC APPLICATION	100042/2020	Mr. Shyam Wadhvani - Misc. Petition No. 10-1989 Vs Nil.	Rakesh K. L. Kapoor and Co.
5	MISC APPLICATION	100049/2020	Mahesh Vishnu Gaonkar - Applicant Vs Preeti Shanil Thakur	Sameer K. Sawant
(Main Matter MISC PETITION/ADOPT/0100116/2019)				
RECORDING EVIDENCE				
6	MISC PETITION/ADOPT	100038/2020	1. Korgappa Lingappa Poojari 2.Kasturi Korgappa Poojari Vs 1. Dasharath Rajpurohit Singh 2. Mrs. Nisha Dashrath Rajpurohit	Anita Manjalkar
DIRECTIONS				
7	MISC PETITION/ADOPT	100266/2019	Vatsalya Trust Vs Shri. Ajendu Pradeep Sohani	Sangeeta Nagpal
8	MISC PETITION/ADOPT	100065/2020	Harendra Matubhai Shah Vs Govind Mahadev Navrekar	D. K. Jain
COMPLIANCE				
9	MISC APPLICATION	100013/2020	Mr. Changarath Ravindra Kumar - petitioner in Misc. Pet. 124 of 1992 Vs St. Catherines Home - Respondents	M/s. Rakesh K. L. Kapoor and Co.
10	MISC APPLICATION	100027/2020	Mr. Jitendrakumar Madhusudan Chapadia - Misc.Petition No. 184/2001 Vs Bal Asha Trust	Rakesh K. L. Kapoor and Co.

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI M M UMAR
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CIVIL CAUSE LIST DATED 03-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DIRECTIONS</u>				
1	MISC PETITION/ADOPT	100157/2019	Mr. Surjit Shyamsunder Toshniwal Vs Mr. Mukund Ramniwas Gatttani	Kiran S Mohite
2	MISC PETITION/ADOPT	100163/2019	Mr. Vaibhav Mohan Suryavanshi Vs Mrs. Varsha Mohan Suryavanshi	Martha Dsouza

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CIVIL CAUSE LIST DATED 04-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DIRECTIONS</u>				
1	MISC PETITION/ADOPT	100018/2020	Mr. Anuj Parshuram Sutar Vs Mrs. Renu Anuj Sutar	Mr. Avinash S. Ovhal
2	MISC APPLICATION	100061/2020	Lahu Vithoba Niwatkar (Adoption Petitin No. 27 of 2020) Vs Child Welfare Committee Mumbai Suburban District	
